

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

Subject: Nomination of Judicial officers for "one day Workshop on the topic "Enhancing Judicial Sensitivity in the Conduct of Civil Suits".

No: 1943 of 2025 / Re / G.S. Dated: 09/12/2025

The Judicial Officers, as per Annexure "A" are hereby nominated for participating in the subject programme, which is scheduled to be held on 20th of December, 2025 at J&K Judicial Academy, Janipur, Jammu.

The nominated Judicial officers shall report in the Academy, at 09:45 AM sharp on the scheduled date.

By Order.

No: 76872-95 / Re / G.S.

Registrar (Administration)

Dated: 09/12/2025

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of Jammu Province.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.

Registrar (Administration)

Annexure-A

One-day Workshop on "Enhancing Judicial Sensitivity In the Conduct of Civil Suits
"for Civil Judges (Junior Division)
at J&K Judicial Academy, Janipur, Jammu

on

20.12.2025

I. Judicial Officers of Jammu Province

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Rohit Sharma	1st Addl.Munsiff Forest Magistrate,Jammu
2.	Rashi Verma	Munsiff/Addl.Special Mobile Magistrate, Samba
3.	Shilpa Dogra	Principal Magistrate,Juvenile Justice Board, Doda
4.	Poonam Gupta	District Mobile Magistrate(T), Kathua
5.	Neena Thakur	Munsiff, Udhampur
6.	Himani Parihar	Principal Magistrate,Juvenile Justice Board, Jammu
7.	Shafiq Mushtaq Lone	Munsiff/Additional Special Mobile Magistrate, Jammu
8.	Saloni Anand	Principal Magistrate, JJB, Poonch
9.	Bhanu Bhasin	Munsiff, Basohli
10.	Shazia Chowdhary	Munsiff, R.S Pura
11.	Lakshay Badyal	Munsiff, Hiranagar
12.	Mahjabeen Akhter	Principal Magistrate, JJB, Reasi
13.	Mahavir Singh	Munsiff Thathri, Doda
14.	Arvind Manhas	3rd Additional Munsiff, Jammu
15.	Kartar Singh	District Mobile Magistrate (T), Doda
16.	Karan Bijyal	Munsiff, Kishtwar
17.	Man Mohan Kumar	Principal Magistrate, JJB, Udhampur with additional charge of JJB, Ramban
18.	Vishal Bharti	Munsiff, Katra
19.	Arusa Chowdhary	Principal Magistrate JJB, Rajouri
20.	Rekha Sharma	Munsiff, Jammu
21.	Shavika Gupta	District Mobile Magistrate (T), Rajouri
22.	Shivali Sharma	Munsiff, Reasi
23.	Sonali Sharma	Munsiff, Banihal

24.	Kangana Gupta	Munsiff Mahanpur, Kathua
25.	Prashant Kumar	Munsiff Billawar, Kathua
26.	Arushi Shukla	Munsiff, Akhnoor
27.	Rishabh Koushal	District Mobile Magistrate (T), Udhampur
28.	Jaspreet Kaur	District Mobile Magistrate (T), Poonch
29.	Kritika Sethi	Additional Munsiff, Samba
30.	Bhawana Kesar	Munsiff, Sunderbani
31.	Jyoti Kataria	Addl. Spl. Mobile Magistrate, Thannamandi, Rajouri
32.	Manzar Muneer	Munsiff Ukhral, Ramban
33.	Ashutosh Sharma	Munsiff, Ramban
34.	Andleeb Singh	Munsiff, Majalta